

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2016 &
IA NOS. 500 AND 501 OF 2016**

Dated: 06th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

NESCO Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Himangini Mehta

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R.2
Mr. Buddy Ragandhan for R-1

ORDER

Learned counsel for the Appellant states that settlement talks are on.

Hence, the matter is adjourned to **23.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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